

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 54**

**MA 3553/2019 MA 133/2020 MA 645/2020 IA 634/2020 In**

**C.P.(IB)1386/MB/2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 20.03.2024**

NAME OF THE PARTIES:      **ERICSSON    INDIA    PVT    LTD    V/S**  
**RELIANCE TELECOM LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Ms. Divya D. Jain, Advocate appeared for the Applicant/RP in IA No. 3553/2019 & 3553/2019.
2. Mr. Siddharth Ranade, Advocate a/w Ms. Nishi Bhankharia, Advocate Mr. Pushkar Deo, Advocate i/b Trilegal appeared for the Applicant in IA No. 133/2020 & 645/2020 and Respondent in IA No. 3553/2019.
3. At the Request of Counsel appearing for the Applicant, list this matter on **02.05.2024** and **03.05.2024** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**